

**Government of Jammu and Kashmir,
Housing & Urban Development Department,
Civil Secretariat,
Jammu/Srinagar**

Notification

Jammu, the 04 January, 2021

S.O 7 -In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu and Kashmir Municipal Act, 2000, the Government hereby notify the name of Shri Ravinder Kumar Sharma S/o Lt. Shri Khushi Ram R/o Lakhanpur , Member Ward No. 6 of Municipal Committee Lakhanpur to have been declared as elected President of the Municipal Committee Lakhanpur.

By order of the Government of Jammu and Kashmir.

Sd/-

(Dheeraj Gupta)IAS

Principal Secretary to Government,

Housing & Urban Development Department

Dated: 04-01- 2021

No:HUD-LSG/ULBJ/02/2020/eoffice/computer No. 7672

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India
2. Chief Electoral Officer, J&K, Jammu.
3. Commissioner/Secretary to the Government, General Administration Department.
4. Divisional Commissioner, Jammu.
5. Commissioner/Secretary to the Government, Department of Law Justice and Parliamentary Affairs.
6. Additional Secretary to Chief Secretary.
7. Deputy Commissioner, Kathua.
8. Director, Urban Local Bodies, Jammu.
9. General Manager, Ranbir Government Press Jammu, for publication, in the Government Gazettee.
10. Private Secretary to Principal Secretary, Housing and Urban Development Department.
11. Shri Ravinder Kumar Sharma S/o Lt. Shri Khushi Ram R/o Lakhanpur
12. Executive Officer, Municipal Committee, Lakhanpur.
13. Master file/stock file/website.


(Thannaji Bhat)

Under Secretary to Government,

Housing & Urban Dev. Department.